1. NUMBER OF CASES INSTITUTED DISPOSAL AND PENDING RELATING TO WOMEN AS ON 01/09/2022 TO 30/09/2022

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
15	-		15

2. NUMBER OF CASES INSTITUTED DISPOSAL AND PENDING RELATING TO JUVENILE AS ON 01/09/2022 TO 30/09/2022

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
÷	_		4

3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO P.C.ACT CASES AS ON 01/09/2022 TO 30/09/2022

OPENING BALANCE	INSTITUTION	DISPOSAL	PENDING
02			02

07 514 4

DEPUTY E GISTRAR (Judl.) High Court of Sikkim Gangtok

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